

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No.55328 Of 2014

[Arising out of OIA No.19-20/ST/Appeal/DLH-IV/2014 dated 24.07.2014 passed by the Commissioner (Appeals), Service Tax, Delhi-IV, Faridabad]

Shri Sanjeev Jain

(HUF) Plot No.24, Neelam Bata Road,
Faridabad, Haryana-121001

..... Appellant

VERSUS

**The Commissioner of Central Goods
and Service Tax, Faridabad**

New CGO Complex, NH-IV, NIT, Faridabad,
Haryana-121001

..... Respondent

APPEARANCE:

Shri Rajiv, Agnihotri, Advocate for the Appellant

Shri Harish Kapoor, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 10.01.2025

DATE OF DECISION: 10.01.2025

The appeal is allowed. For order, see order of date in Service
Tax Appeal No.55327 Of 2014.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**